

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 187/TT/2011

Date: 24.9.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of Combined Elements from DOCO to 31.4.2014 for combined assets (part) for Asset -1 400kV D/C Lucknow (NEW)- Lucknow (Old) line with associated bays at both end, Asset - 2 765 kV S/C Balia S/S alongwith associated bays at both ends , Assets -3 765/400 kV , 1500 MVA ICT I at Ballia S/S alongwith associated bays and Asset - 4 765/400 kV , 1500 MVA ICT I at Lucknow S/S alongwith associated bays 5 Associated bays at Biharshariff and Sasaram end (for Biharshariff -Sasaram 400 kV quad T/L under Supplementary transmission system for DVC Maithon Right Bank Project) Under Common Scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and Common Scheme for Network for WR and Import by WR from ER and from NER /SR/ WR via ER in Northern Region for tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.10.2012:-

Status of actual DOCO of the assets covered under the petition. In case there is change in the DOCO, the CA certificates based on actual expenditure on the DOCO in view of the fact that the Financial Year is over. Revised tariff forms corresponding to the actual date of commercial operation may also be submitted.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)

